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കേരള സർക്കാർ
GOVERNMENT OF KERALA

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
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കേരള സർക്കാർ
GOVERNMENT OF KERALA
2022



Kasaragod District

Hosdurg Taluk

NOTICE

No: B2-15957/2021

31-01-2022

Notice is hereby given to all to whom it may be concern that Hassan Ahamed S/o (L) Kaichumma,Darul Ammal,Kushal Nagar,Hosdurg Kadappuram,Kanhangad,, Kanhangad Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Kaichumma D/o (L) Asyumma,Kushal Nagar,Hosdurg Kadappuram,Kanhangad,Hosdurg who expired on 12-02-1991 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Kaichumma. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Dainabi K	Daughter	66
2	Hassan Ahamed	Son	61
3	Fathima K	Daughter	56
4	Abdulla K	Son	55
5	Muhammed K	Grand Son	40
6	Muneer K	Grand Son	37
7	Shameera K	Grand Daughter	34
8	Fathima K (W/o deceased son Moidu)	Daughter in law	55
9	Faisal K	Grand Son	37
10	Faseela Ubaid	Grand Daughter	36
11	Fazil Moidu K	Grand Son	29

No: B2-20402/2021

31-01-2022

Notice is hereby given to all to whom it may be concern that Ashokan M S/o (L) Pokkan K,Kundra House,Madikai,, Ambalathara Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Pokkan K S/o (L) Kurukkal Ambu,Kundra House,Achikanam,Ambalathara who expired on 28-10-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Pokkan K. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship



certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Parvathi M	Wife	68
2	Ashokan M	Son	49
3	Jayan M	Son	45
4	Malathi M	Daughter	42

No: B2-20404/2021

31-01-2022

Notice is hereby given to all to whom it may be concern that Manoj Kumar.K V S/o(L) Appakunhi T,Oasis House,Koottappuna,Mylatty,Panayal Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late T Appakunhi S/o(L) Choyi,Oasis House,Koottappuna,Mylatty,Panayal who expired on 31-05-2019 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late T Appakunhi . that it is proposed to issue a legal heirship certificate according to this to the applicant . Amitha P V (mother) Minor(s) is/are under the protection of Sl.No 4 in the below list. Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Nalini C M	Wife	67
2	Manoj Kumar.K V	Son	46
3	Sujithkumar K V	Son	40
4	Amitha P V (W/o deceased son Dileep Kumar K V)	Daughter in law	32
5	Ishaan K (S/o deceased son Dileep Kumar K V)	Grand Son	11

No: B2-2079/2022

01-02-2022

Notice is hereby given to all to whom it may be concern that P Vijayakumari W/o(L) Balakrishnan P V, Pallikkavalappil House,Pudukai, Pudukai Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Balakrishnan P V S/o (L) Kunhambu V,Pallikkavalappil House,Pudukai who expired on 21-08-1988 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Balakrishnan P V . that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this



notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	P Vijayakumari	Wife	56
2	Priyesh P V	Son	34

No: B2-1344/2022

01-02-2022

Notice is hereby given to all to whom it may be concern that Meenakshi O W/o (L) Raveendran T,Rajeev Colony,Ravaneshwaram P O, Chithari Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Raveendran T S/o(L)Narayanan,Rajeev Colony,Ravaneshwaram P O,Chithari who expired on 16-05-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Raveendran T. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Meenakshi O	Wife	45
2	Midhunraj O	Son	27
3	Nithinraj O	Son	26

No: B2-20405/2021

01-02-2022

Notice is hereby given to all to whom it may be concern that Arun Kumar M S/o (L) Raghavan Nair A,Parvathi Bhavanam,Muthuvath,Panayal,Panayal Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Raghavan Nair A S/o (L) K Muthu Nair,Parvathi Bhavanam,Muthuvath,Panayal, who expired on 23-05-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Raghavan Nair A. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE



Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Sarada M	Wife	57
2	Arun Kumar M	Son	35
3	Aswathi M	Daughter	32
4	Anjali M	Daughter	27

No: B2-20406/2021

01-02-2022

Notice is hereby given to all to whom it may be concern that Pramod M P S/o(L) Kunhiraman M P,Moolayippalli House,ErikkulamP O,Madikai Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Kunhiraman M P,S/o(L)Bolan,Moolayippalli House,ErikkulamP O,Madikai who expired on 25-03-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Kunhiraman M P. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Narayani T V	Wife	63
2	Pramod M P	Son	43
3	Prameela M	Daughter	41
4	Pradeep M	Son	39

No: B2-14726/2021

01-02-2022

Notice is hereby given to all to whom it may be concern that Preethi K M D/o (L) Ambu P Y,Pallot House, Mavungal,Ajanur, Ajanur Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Praseetha P Y D/o (L) Ambu P Y,Pallot House,Mavungal,Ajanur, who expired on 23-06-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Praseetha P Y. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
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1	Preethi K M	Sister	42
2	Prasanna K M	Sister	40



Kasaragod District

Hosdurg Taluk

NOTICE

No: B2-14727/2021

01-02-2022

Notice is hereby given to all to whom it may be concern that Beena K ,W/o(L) Pavithra n K,Udayamkunnu,Mavungal, Ajanur Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Pavithran K S/o (L) Kumaran,Udayamkunnu,Mavungal, who expired on 05-04-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Pavithran K. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Beena K	Wife	44
2	Vipin Kumar K	Son	23
3	Navin Kumar K	Son	19

No: B2-18988/2021

01-02-2022

Notice is hereby given to all to whom it may be concern that Sasikumar P S/o(L) Kunhambu,Athikkal Veedu,Noonhiyil,Madikai P O,Madikai Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Thambayi P W/o(L) Kunhambu,Athikkal Veedu,Noonhiyil,Madikai P O, who expired on 20-11-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Thambayi P. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	P Thamban	Son	66
2	Omana P	Daughter	64
3	Bhanumathi A	Daughter	63



4	Velayudhan A	Son	55
5	Shobhana A V	Daughter	53
6	Balakrishnan A V	Son	51
7	Sasikumar P	Son	50

No: B2-20407/2021

01-02-2022

Notice is hereby given to all to whom it may be concern that Suhail S/o(L) Bajal Hassan,Bengacheri House,Chithari P O,Chithari Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Bajal Hassan S/o(L) Ibrahim,Bengacheri House,Chithari P O, who expired on 21-07-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Bajal Hassan. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Dainabi	Wife	61
2	Yasikh	Son	34
3	Suhail	Son	30
4	Yasmeen P	Daughter	21
5	Yasira C H	Daughter	21

No: B2-21326/2021

03-02-2022

Notice is hereby given to all to whom it may be concern that Vipin K S/o(L) Narayanan K V,Kooloth Valappu,Muchilot,Ajanur P O,Ajanur Village,Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Narayanan K V, S/o(L) Kunhambu,Kooloth Valappu,Muchilot,Ajanur P O who expired on 15-11-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Narayanan K V. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Bhargavi V	Wife	51
2	Vineetha K V	Daughter	31



3	Vipin K	Son	29
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No: B2-11523/2020

03-02-2022

Notice is hereby given to all to whom it may be concern that T Kottan S/o(L)Kannan,Thottiyil House,Erikkulam P O,Madikai, Madikai Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Narayani Thottiyil D/o(L) Kunhambu,Thottiyil House,Erikkulam P O,Madikai, who expired on 14-11-2014 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Narayani Thottiyil. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	T Kottan	Brother	85

No: B2-10708/2021

03-02-2022

Notice is hereby given to all to whom it may be concern that Madhu S/o(L) Keenkara Kannan,Kuthummal Veedu,Muthappanarkavu,Kanhangad South P O,Kanhangad Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Patta W/o(L) Keenkara Kannan,Kuthummal Veedu,Muthappanarkavu,Kanhangad South P O, who expired on 02-10-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Patta. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Chandran K	Son	63
2	Mohanan P	Son	58
3	Ashokan P	Son	53
4	Kuthummal Latha	Daughter	52
5	Savithri K	Daughter	48
6	Madhu	Son	47
7	Usha K	Daughter	45



No: B2-20435/2021

03-02-2022

Notice is hereby given to all to whom it may be concern that Sudeendran G S/o(L) Govindan Kartha, Kunjath, Lakshmi Nilayam, Mazhuvannoor Village, Kunnathunadu Taluk, Ernakulam District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Sarada C W/o Sudeendran G, Achikundu, Periya P O, who expired on 06-10-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Sarada C. that it is proposed to issue a legal heirship certificate according to this to the applicant. Sudeendran G (Father) Minor(s) is/are under the protection of Sl.No 1 in the below list. Hence, it is proposed to issue a legal heirship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar, Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Sudeendran G	Husband	51
2	Sivanya Sudheendran	Daughter	07

No: B2-3958/2021

03-02-2022

Notice is hereby given to all to whom it may be concern that Mohamed Safvan N N S/o (L) Subair N N, Fathima Manzil Muttumthala, Kolavayal P O, Ajanur Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Zubair N N S/o(L) T C Muhammed Kunhi, Fathima Manzil, Muttumthala, Kolavayal P O, Ajanur who expired on 08-01-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Zubair N N. that it is proposed to issue a legal heirship certificate according to this to the applicant. Maimoona A (mother) Minor(s) is/are under the protection of Sl.No 1 in the below list. Hence, it is proposed to issue a legal heirship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar, Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Maimoona A	Wife	46
2	Ashraf N N	Son	29
3	Muhammed Savad N N	Son	23
4	Mohammed Safvan N N	Son	21
5	Fathima N N	Daughter	17
6	Mariyam Muhsina N N	Daughter	10

No: B2-11164/2021

03-02-2022



Notice is hereby given to all to whom it may be concern that Asha A V D/o(L) Narayanan A V,Gokulam, Lakshmi Nagar,Kanhangad, Kanhangad Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Narayanan A V S/O(L) Krishnan Karanavar,Ozhinhalappu House,Ananthampalla,Padnakkad P O,Kanhangad who expired on 25-06-2018 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Narayanan A V . that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Sharada C K	Wife	69
2	Asha A V	Daughter	47
3	Anitha A V	Daughter	45
4	Aruna A V	Daughter	43



Kasaragod District

Hosdurg Taluk

NOTICE

No: B2-92/2022

03-02-2022

Notice is hereby given to all to whom it may be concern that M Shereefa W/o (L) Abdul Rahiman, Baithul Aneegh, Pallam, Pakyara, Palakkunnu, Kottikulam Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late U M Abdul Rahman S/o(L) Muhammed, Baithul Aneegh, Pallam, Pakyara, Palakkunnu, Kottikulam who expired on 15-06-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late U M Abdul Rahman. that it is proposed to issue a legal heirship certificate according to this to the applicant . M shereefa (mother) Minor(s) is/are under the protection of Sl.No 1 in the below list. Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	M Shereefa	Wife	46
2	Aleemath Jaseela	Daughter	28
3	Mohammed Jishad Rahman	Son	23
4	Jazeel Rahman Abdul Rahman	Son	20
5	Fadil Rahman	Son	16
6	Aniq Rahman	Son	13

No: B2-20412/2021

03-02-2022

Notice is hereby given to all to whom it may be concern that Khairunnisa W/o(L) Abbas M, Pakyara House, Bekal P O, Kottikulam, Kottikulam Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Abbas M, H/o(L) Khairunnisa, Pakyara House, Bekal P O, Kottikulam, who expired on 22-11-2005 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Abbas M. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE



Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Khairunnisa	Wife	50
2	Fathimath Jamsheera A	Daughter	33
3	Fathimath Thanseera A	Daughter	29
4	Fathimath Farhana A	Daughter	25
5	Fathima A	Daughter	19

No: B2-20413/2021

04-02-2022

Notice is hereby given to all to whom it may be concern that Usha K W/o(L) Kunhikannan V,Samudrika House,Palakkunnu,Bekal P O,Kottikulam Village,Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Kunhikannan V S/o(L) Vellungan,,Samudrika House,Palakkunnu,Bekal P O,Kottikulam who expired on 21-02-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Kunhikannan V. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Usha K	Wife	56
2	Nandha Kishor V K	Son	39
3	Naveen Kishore V K	Son	36
4	Nikhil Kishor	Son	34

No: B2-20414/2021

04-02-2022

Notice is hereby given to all to whom it may be concern that Ahamed Basheer K A S/o Kunnil Abdul Rahiman,Kunnil House,Melparamba,Kalnad, Kottikulam Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Fathimath Sahira K A W/o Ahamed Basheer K A,Kannamkulam House,Veditharakkal,Bekal,Kottikulam who expired on 14-07-2019 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Fathimath Sahira K A . that it is proposed to issue a legal heirship certificate according to this to the applicant . Ahamed Basheer K A (Father) Minor(s) is/are under the protection of Sl.No 2 in the below list. Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.



SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	U K Beebi	Mother	58
2	Ahamed Basheer K A	Husband	47
3	Fathimath Shiba K A	Daughter	15
4	Zuharath Shija K A	Daughter	11

No: B2-20450/2021

04-02-2022

Notice is hereby given to all to whom it may be concern that Ayisha Ameerudheen P V W/o(L) Ameerudheen P A, Araf Avikkara, Kanhangad, Balla Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Ameerudheen P A S/o(L) Puthiyot Abdul Rahiman, Araf Avikkara, Kanhangad, Balla who expired on 10-07-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Ameerudheen P A. that it is proposed to issue a legal heirship certificate according to this to the applicant. Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar, Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Ayisha Ameerudheen P V	Wife	65
2	Abdul Manaf	Son	45
3	Abdul Manesh	Son	43
4	Mishana	Daughter	40

No: B2-20423/2021

04-02-2022

Notice is hereby given to all to whom it may be concern that Santhosh Kumar Raghunathan K V S/o(L) Raghunathan P V, Pooja Nivas, Masthigudda, Kochu Bazar, Kottikulam Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Yamuna Raghunathan W/o(L) Raghunathan P V, Pooja Nivas, Masthigudda, Kochu Bazar, Kottikulam who expired on 25-10-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Yamuna Raghunathan. that it is proposed to issue a legal heirship certificate according to this to the applicant. Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar, Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE



Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Santhosh Kumar Raghunathan K V	Son	52
2	Satheesh Kumar Raghunathan K V	Son	50
3	Sajitha Baburaj	Daughter	45

No: B2-20424/2021

04-02-2022

Notice is hereby given to all to whom it may be concern that Mariyambi V P, W/o(L)Abdul Kader H,Mudiyakkal House,Bekal, Kottikulam Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Abdul Rasheed H S/o(L)Abdul Kader H,Mudiyakkal House,Bekal,Kottikulam who expired on 21-02-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Abdul Rasheed H. that it is proposed to issue a legal heirship certificate according to this to the applicant . Mumthaz K H(Mother) Minor(s) is/are under the protection of Sl.No 2 in the below list. Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the belowsaid members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Mariyambi V P	Mother	61
2	Mumthaz K H	Wife	31
3	Minha Mariyam A H	Daughter	09

No: B2-20425/2021

04-02-2022

Notice is hereby given to all to whom it may be concern that Mansoor Ali M S/o Hassainar M,Kappil House,Pallikkal , Kottikulam Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Beefathima W/o Hassainar M,Kappil House,Pallikkal,Kottikulam who expired on 17-04-2017 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Beefathima. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Mansoor Ali M	Son	50
2	Ayshath Shaheela	Daughter	45



3	Fathimath Zuhra H	Daughter	40
4	Hassainar M	Husband	77

No: B2-20427/2021

04-02-2022

Notice is hereby given to all to whom it may be concern that Chandran P S/o(L) Kuttyan,Pulikkal House,Achikanam P O,Ambalathara Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Patta P W/o(L)Kuttyan,Pulikkal House,Achikanam P O,Ambalathara who expired on 17-02-2012 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Patta P. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Chandran P	Son	56
2	Kallyani	Daughter	55
3	Kunhipennu	Daughter	53
4	Nanu P	Son	49
5	Bhavani P	Daughter	44
6	Mini P	Daughter	41



Kasaragod District

Hosdurg Taluk

NOTICE

No: B2-9947/2021

05-02-2022

Notice is hereby given to all to whom it may be concern that Sumangala C ,W/o Mohanan M,Kettinnullil,Mangad,Bare P O,Bare Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Susheela C W/o (L) Narayanan Nair M,Kettinnullil,Mangad,Bare P O, who expired on 08-07-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Susheela C. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Sumangala C	Daughter	45

No: B2-15952/2021

05-02-2022

Notice is hereby given to all to whom it may be concern that Soudamini N A,W/o(L) Damodharan Achari,Paladukkam House,Near Ambedkar College,Periya,Periya Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before in respect of the legal heirs of late Damodaran K,S/o(L) Appa Achari,Paladukkam House,Near Ambedkar College,Periya, who expired on 24-06-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Damodaran K. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Soudamini N A	Wife	55
2	Soumya K	Daughter	34
3	Sanal Kumar K	Son	31
4	Sanoop K	Son	29



No: B2-93/2022

05-02-2022

Notice is hereby given to all to whom it may be concern that Fathimathul Haseena D/o(L) Abdul Rahiman K M,Fathima Manzil,Karipody,Kannamkulam Bekal P O,Kottikulam Village,Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Abdul Rehiman K M, S/o(L) Muhammed,Fathima Manzil,Karipody School Road,,Kannamkulam,Bekal P O,Kottikulam who expired on 31-01-2019 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Abdul Rehiman K M. that it is proposed to issue a legal heirship certificate according to this to the applicant . Dainabi M(Mother) Minor(s) is/are under the protection of Sl.No 1 in the below list. Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Dainabi M	Wife	52
2	Fathimathul Haseena	Daughter	31
3	Ayshathul Haseena K	Daughter	26
4	Mohamed Arshad	Son	23
5	Abdul Muthalib K A	Son	21
6	Muhammed K A	Son	19
7	Abdul Muneer	Son	15

No: B2-519/2022

05-02-2022

Notice is hereby given to all to whom it may be concern that Usha K, W/o(L) Vijayan K C, Ozhinhalappu,Ozhinhalappu P O,Kanhangad, Kanhangad Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Vijayan K C,S/o(L) Ambadi,Ozhinhalappu,Ozhinhalappu P O,Kanhangad who expired on 25-12-2019 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Vijayan K C. that it is proposed to issue a legal heirship certificate according to this to the applicant . Usha K (Mother) Minor(s) is/are under the protection of Sl.No 1 in the below list. Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Usha K	Wife	40



2	Sanusha K	Daughter	16
3	Vismaya K	Daughter	13

No: B2-1176/2022

05-02-2022

Notice is hereby given to all to whom it may be concern that Mohammed Mansoor K A S/o(L) Beefathima,Kadariya Manzil,Karipody,Kannamkulam Bekal P O, Kottikulam Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Beefathima W/o(L) Abdulla K M,Kadariya Manzil,Karipody,Kannamkulam Bekal P O,Kottikulam who expired on 09-10-2015 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Beefathima. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	K P Ismail	Son	60
2	Rukkiya K A	Daughter	53
3	Mohammed Kasim	Son	48
4	Asyabi	Daughter	43
5	Hafsabi K A	Daughter	42
6	Mohammed Mansoor K A	Son	40

No: B2-1919/2022

05-02-2022

Notice is hereby given to all to whom it may be concern that Chandran T S/o(L) Karthyayani T,Thayal Veedu,Vellikoth,Ajanur P O,671531, Ajanur Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Karthyayani T W/o(L) T Kunhiraman,Thayal Veedu,Vellikoth,Ajanur P O,671531 who expired on 25-07-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Karthyayani T. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Hariharan T	Son	60



2	Sarojini C	Daughter	56
3	Chandran.T	Son	54
4	Sreedharan T	Son	52
5	Sumathi T	Daughter	51
6	Jayanthi T	Daughter	44
7	Anilkumar T (S/o deceased son T Kuttyan)	Grand Son	38
8	Aneesh T (S/o deceased son T Kuttyan)	Grand Son	37
9	Ajith T (S/o deceased son T Kuttyan)	Grand Son	35



Kasaragod District

Hosdurg Taluk

NOTICE

No: B2-1834/2022

05-02-2022

Notice is hereby given to all to whom it may be concern that Savithri K W/o Vijayan,Mundath Valappu House,Pakkam P O,Panayal,Panayal Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Kottan S/o(L) Kannan,Mundath Valappu House,Pakkam P O,Panayal, who expired on 23-12-1990 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Kottan . that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Savithri K	Daughter	50
2	Lalitha K	Daughter	44
3	Preetha M V	Daughter	41
4	Bindu M	Daughter	40
5	Madhavi K	Daughter in law	54
6	Suma P	Grand Daughter	36
7	Soumya P S	Grand Daughter	33
8	Sujith P	Grand Son	30
9	Sarada T	Daughter in law	54
10	Dhanya K	Grand Daughter	33
11	Ragesh P	Grand Son	30
12	Sarath T	Grand Son	28
13	Shijina T N	Grand Daughter	25
14	Sasikala A	Daughter in law	48
15	Syamkumar M	Grand Son	27
16	Saranya M	Grand Daughter	27
17	Shijin Babu M	Grand Son	26

No: B2-18093/2021

05-02-2022

Notice is hereby given to all to whom it may be concern that K Narayana S/o(L) Lakshmana K,Koppal House,Thallani,Bekal P O,Kottikulam Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship



certificate to produce before General in respect of the legal heirs of late Chidambara K S/o(L) Lakshmana K,Koppal House,Thallani,Bekal P O,Kottikulam who expired on 31-07-2018 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Chidambara K. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	K.Narayana	Brother	67
2	VasundharaK (D/o deceased brother Koppal Sadananda)	Niece	46
3	Rathidevi K (D/o deceased brother Koppal Sadananda)	Niece	44
4	Lakshmikantha Bekal Kumbala (S/o deceased brother Koppal Sadananda)	Nephew	41
5	Manjunath Kottikulam (S/o deceased brother K Madhava)	Nephew	39
6	Yatheesha B (S/o deceased brother Janakara)	Nephew	48
7	Satheesha B (S/o deceased brother Janakara)	Nephew	45
8	Kavitha (D/o deceased brother Janakara)	Niece	41
9	Celine D Souza (W/o deceased brother Kodanda)	Sister in law	65

No: B2-27097/2018

05-02-2022

Notice is hereby given to all to whom it may be concern that Radhamani A V D/o(L) Ambunhi V,Thattummal House,Haripuram P O,Pullur,Pullur Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Ambunhi V S/o(L) Raman V,Valappil Veedu,Haripuram P O,Pullur who expired on 12-02-2017 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Ambunhi V. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Radhamani A V	Daughter	46
2	Ushakumari V	Daughter	45
3	Geetha V	Daughter	42
4	Asha v	Daughter	39



No: B2-27097/2018(1)

05-02-2022

Notice is hereby given to all to whom it may be concern that Radhamani A V D/o(L)Narayani V,Thattummal House,Haripuram P O,Pullur, Pullur Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Narayani V W/o(L) Ambunhi V,Valappil House,e,Haripuram P O,Pullur who expired on 21-09-2016 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Narayani V. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Radhamani A V	Daughter	46
2	Ushakumari V	Daughter	45
3	Geetha V	Daughter	42
4	Asha V	Daughter	39

No: B2-20907/2021

05-02-2022

Notice is hereby given to all to whom it may be concern that Kunhayisha K W/o(L)Aboobacker,Rahath Manzil,Azhithala,Thaikadappuram, Nileswaram Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late L Aboobacker S/o(L) Eramullan Haji,Near Masjid,Chaladakavu,Madikai P O, who expired on 01-03-2015 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late L Aboobacker. that it is proposed to issue a legal heirship certificate according to this to the applicant . Kunhayisha K(Mother) Minor(s) is/are under the protection of Sl.No 1 in the below list. Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Kunhayisha K	Wife	53
2	Arifa K	Daughter	31
3	Arif K	Son	27
4	Afra Aboobacker K	Daughter	18

No: B2-63/2022

05-02-2022



Notice is hereby given to all to whom it may be concern that Ratnakaran K A S/o(L) Karyambu V,Chithari,Chithari P O, , Chithari Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Karyambu V S/o(L) Raman Nair,Thayal House,Chithari P O, who expired on 30-03-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Karyambu V. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Madhavi K	Wife	81
2	Ashokan M	Son	60
3	Ratnakaran K A	Son	57
4	Pushpalatha C	Daughter	53
5	Sasikala C	Daughter	52
6	Preetha T V	Daughter in law	50
7	Karthika T V	Grand Daughter	31



Kasaragod District

Hosdurg Taluk

NOTICE

No: B4/1937/2022

31-01-2022

Notice is hereby given to all to whom it may be concern that V Krishnan S/o(L) Vadakkorath Kunhamma Amma Vadakkorath, Kuttamath, Ponmalam, Cheruvathur., Cheruvathur Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Vadakkorath Kunhamma Amma W/o(L) K Raman Nair, Vadakkorath, Kuttamath, Ponmalam, Cheruvathur. who expired on 19-10-1995 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Vadakkorath Kunhamma Amma. that it is proposed to issue a legal heirship certificate according to this to the applicant .

Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	V Appu	Son	81
2	Krishnan V	Son	78
3	Thambayi V	Daughter	71
4	Karthyayani V	Daughter	69
5	Kunhikrishnan V	Grand Son	66
6	Santha V	Grand Daughter	61
7	Prakasan V	Grand Son	58
8	Madhusoodanan V	Grand Son	54
9	Rohini Vadakkerath	Grand Daughter	45

No: B4/2262/2022

03-02-2022

Notice is hereby given to all to whom it may be concern that Nalini K W/o(L) Babu P, Kalathera Valappu, Padinhat tam Kozhuval, Noleshwaram., Nileswaram Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Babu P S/om (L) Raman, Padinhattam Kozhuval, Noleshwaram. who expired on 11-04-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Babu P. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.



SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Nalini K	Wife	53
2	Sreeni K	Son	33
3	Sreejith K	Son	29

No: B4/2263/2021

03-02-2022

Notice is hereby given to all to whom it may be concern that Vasanthi K V W/o(L) Vijayan V V, Vazhavalappil House, Pallikkara, Nileschwaram., Nileswaram Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Vijayan V V S/o(L) Ambu, Vazhavalappil House, Pallikkara, Nileschwaram. who expired on 02-02-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Vijayan V V. that it is proposed to issue a legal heirship certificate according to this to the applicant . Vasanthi K V Minor(s) is/are under the protection of Sl.No 2,3 in the below list. Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Vasanthi K V	Wife	48
2	Vaibhav V V	Son	14
3	Anamika K V	Daughter	12

No: B4/21815/2021

03-02-2022

Notice is hereby given to all to whom it may be concern that T M Abdulkhareem S/o(L) T M Safiyath, Vadakkepurayil, Orkkulam, Thuruthi, thuruthi Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late T M Safiyath D/o(L) Abdulrahiman, Vadakkepurayil, Orkkulam, Thuruthi who expired on 04-12-2012 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late T M Safiyath. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
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1	AbdulKhareem T M	Son	60
2	Basheer T M	Son	57
3	Shareefa T M	Daughter	53
4	Muhammed Kunhi T M	Son	49
5	AbdulNasar T M	Son	46
6	Mariyumma	Mother	95

No: B4/2278/2022

03-02-2022

Notice is hereby given to all to whom it may be concern that Pavithran K S/o(L) K Kunhipennamma, Sangeetha,Padinhattam Kozhuval, Nileschwaram., Nileschwaram Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late K Kunhipennamma W/o(L) Narayanan Nair P, Sangeetha,Padinhattam Kozhuval, Nileschwaram. who expired on 28-07-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late K Kunhipennamma. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Pavithran K	Son	59
2	Jayarajan Nair K	Son	57
3	Venugopalan	Son	55
4	Rajeevan K	Son	50

No: B4/21919/2021

03-02-2022

Notice is hereby given to all to whom it may be concern that Vidya V Kammath W/o(L) Vinayak Kammath H, Nr Over Bridge,Nileschwaram, Perole Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Vinayak Kammath H S/o(L) Annappa Kammath, Nr Over Bridge,Nileschwaram who expired on 10-08-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Vinayak Kammath H. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
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1	Vidya V Kammath	Wife	61
2	Varalakshmi Kammath	Daughter	31
3	Vinod Kammath	Son	30

No: B4/2280/2022

03-02-2022

Notice is hereby given to all to whom it may be concern that Balakrishnan M K S/o(L)Madayambath Chaviniyan, Krishnageetham,Paduvalam, Pilicode., Pilicode Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before general in respect of the legal heirs of late Madayambath Chaviniyan S/o(L) Mallakkara Ambu, Pilicode. who expired on 15-08-1990 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Madayambath Caviniyan. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Krishnan M	Son	69
2	Bhaskaran M	Son	65
3	Yesoda M	Daughter	62
4	Balakrishnan M K	Son	59
5	Madhavi M	Daughter	56
6	Chandran M K	Son	55
7	Omana M K	Daughter	52
8	Thambai P	Daughter in law	61
9	Vinod P	Grand Son	43
10	Vineetha P	Grand Daughter	39
11	Sarojini K M	Daughter in law	65
12	Devadas K M	Grand Son	41

No: B4/2282/2022

03-02-2022

Notice is hereby given to all to whom it may be concern that Narayanan S/o(L) Thottathil Valappil Pokkan, Maniyat, Pilicode., Pilicode Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Thottathil Valappil Pokkan S/o(L) Puthiyapurayil Koran, Maniyat, Pilicode. who expired on 14-03-2004 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Thottathil Valappil Pokkan. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of thebelow said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the



Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Narayanan	Son	65
2	Thambai T V	Daughter	64
3	T V Gangadharan	Son	60
4	Mukundan T V	Son	58
5	Karthyayani T V	Daughter	57
6	Usha T P	Grand Daughter	51
7	Nisha T P	Grand Daughter	49
8	Suresh T P	Grand Son	45

No: B4/2283/2022

03-02-2022

Notice is hereby given to all to whom it may be concern that Sudha Balakrishnan D/o(L) Palliyath Kunhambu Nair, Surabhi,Kinathil, Udinur., Udinur Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Palliyath Kunhambu Nair S/o(L) V Kunhambu Nair, E V House, Kinathil, Udinur. who expired on 03-11-2013 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Palliyath Kunhambu Nair. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Suma P	Daughter	58
2	Babu Puravankara	Son	57
3	Sudha Balakrishnan	Daughter	51



Kasaragod District

Hosdurg Taluk

NOTICE

No: B4/2284/2022

03-02-2022

Notice is hereby given to all to whom it may be concern that Sudha Balakrishnan D/o(L) Sarojini P, Surabhi, Kinathil, Udinur, Udinur Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Sarojini P W/o(L) Kunhambu Nair P, E V House, kinathil, Udinur. who expired on 20-07-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Sarojini P. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of thebelow said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Suma P	Daughter	58
2	Babu Puravankara	Son	57
3	Sudha Balakrishnan	Daughter	51

No: B4/1390/2022

05-02-2022

Notice is hereby given to all to whom it may be concern that Ajith P H/o Bhavana C P, Vadakkerath House, Kuttamath,Cheruvathur., Cheruvathur Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Bhavana C P W/o Ajith P, Vadakkerath House, Kuttamath,Cheruvathur. who expired on 23-12-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Bhavana C P. that it is proposed to issue a legal heirship certificate according to this to the applicant . Ajith P Minor(s) is/are under the protection of Sl.No 2 in the below list. Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Ajith P	Husband	34
2	Niharika Parvathy	Daughter	5



No: B4/2303/2022

05-02-2022

Notice is hereby given to all to whom it may be concern that Kunhamina K V P D/o (L)K V P Kadeeja, Kooleri,South Trikaripur., South Trikkaripur Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late K V P Kadeeja Kooleri,South Trikaripur. who expired on 06-09-2003 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late K V P Kadeeja. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	K V P Hamza	Son	72
2	K V P AbdulSalam	Son	68
3	Kunhamina K V P	Daughter	65
4	AbdulRahiman K V P	Son	63
5	Abdul Rahoof Km V P	Son	60

No: B4/2302/2022

05-02-2022

Notice is hereby given to all to whom it may be concern that K V Narayanan S/o(L) Ambu, Kannankai, Poroppad, South Trikaripur., South Trikkaripur Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before general in respect of the legal heirs of late Janaki K V W/o(L) Ambu, Kannankai, Poroppad, South Trikaripur. who expired on 12-08-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Janaki K V. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Thankamani K V	Daughter	65
2	Krishnan K V	Son	63
3	Bhaskaran K V	Son	59
4	Narayanan K V	Son	56
5	Raghavan K V	Son	55
6	Bindhu K V	Grand Daughter	46



7	Sheeja K V	Grand Daughter	44
8	Beena K V	Grand Daughter	44
9	Sheeba K V	Grand Daughter	42
10	Vijitha K V	Grand Daughter	39

No: B4/2301/2022

07-02-2022

Notice is hereby given to all to whom it may be concern that Karthyayani P K D/o(L) Kumba P, Vattapoyil, Perole., Perole Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before general in respect of the legal heirs of late Kumba P W/o Raghavan P, Vattapoyil, Perole. who expired on 02-03-2016 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Kumba P. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is propose d to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Raghavan P	Husband	90
2	Baby P	Daughter	60
3	Karthyayani P K	Daughter	56
4	Balakrishnan P K	Son	54
5	Chandran P K	Son	50
6	Latha P	Daughter	45
7	Raju P	Son	43
8	SunilKumar P	Son	41

No: B4/2299/2022

07-02-2022

Notice is hereby given to all to whom it may be concern that Indira P W/o(L)Premachandran M, Pallikkara,Perole., Perole Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Premachandran M S/o Narayanan Nambiar K. A, Pallikkara,Perole. who expired on 01-12-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Premachandran M. that it is proposed to issue a legal heirship certificate according to this to the applicant . General Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE



Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Indira P	Wife	56
2	Sreejith P	Son	34
3	Sreekumar P	Son	30

No: B4/2295/2022

07-02-2022

Notice is hereby given to all to whom it may be concern that Bhageerathi E W/o(L) Sreedharan P V, Padinhare Veedu, Varakkottu Vayal, Pilicode., Pilicode Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before general in respect of the legal heirs of late Sreedharan P V S/o(L) E Kunhambu Nambi, Padinhare Veedu, Varakkottu Vayal, Pilicode. who expired on 25-12-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Sreedharan P V. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Bhageerathi E	Wife	45
2	Sreelakshmi P V	Daughter	23
3	Sreebhagya P V	Daughter	18

No: B4/188/2022

07-02-2022

Notice is hereby given to all to whom it may be concern that Abhijith P V S/o(L)Santhosh, K V C Nilayam, Orie, Padne ., Padne Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late K P Narayani W/o(L) Chirukandan, , Orie, Padne. who expired on 25-03-2015 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late K P Narayani. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	K P Sasi	Son	59
2	K P Malathi	Daughter	50



3	K P Baby	Daughter	48
4	Abhijith P V	Grand Son	24
5	Sai Santhosh P V	Grand Son	18
6	Sudheesh K V	Grand Son	24
7	Sujith K V	Grand Son	22



Kasaragod District**Hosdurg Taluk****NOTICE**

No: B4/2281/2022

07-02-2022

Notice is hereby given to all to whom it may be concern that Narayanan S/o(L) Chiri T V, Thottathil Valappu, Maniyat, Pilicode., Pilicode Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late ThekkePurayil Chiri W/o (L) Thottathil Valappil Pokkan, Chandra, Maniyat. who expired on 19-09-2017 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late ThekkePurayil Chiri. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Narayanan	Son	65
2	Thambayi	Daughter	64
3	T V Gangadharan	Son	60
4	Mukundan T V	Son	58
5	Karthyayani T V	Daughter	57
6	Usha T P	Grand Daughter	51
7	Nisha T P	Grand Daughter	49
8	Suresh T P	Grand Son	45

No: B4/2304/2022

07-02-2022

Notice is hereby given to all to whom it may be concern that Malik Ceethirakath S/o(L)M T P Abdul Rahman Ahamed, Thankayam ,South Trikaripur. , South Trikkaripur Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late M T P Abdul Rahman Ahamed S/o(L) Ahamed M, Thankayam ,South Trikaripur. who expired on 20-02-2010 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late M T P Abdul Rahman Ahamed. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.



SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Sulaikha C	Wife	75
2	Abdul Razak Ceethirakath	Son	57
3	Abdul Rasheed C	Son	53
4	Malik Ceethirakath	Son	50
5	C Naseera	Daughter	43

No: B4/2307/2022

07-02-2022

Notice is hereby given to all to whom it may be concern that Pradeepan T S/(L) Koran T V, Kakkunnam, South Trikaripur., South Trikkaripur Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Koran T V S/o(L) Kannan, Kakkunnam, South Trikaripur. who expired on 12-10-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Koran T V. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Yasoda T	Wife	65
2	Preetha T	Daughter	48
3	Pradeepan T	Son	44
4	Pramod Kumar T	Son	43

No: B4/2316/2022

07-02-2022

Notice is hereby given to all to whom it may be concern that Rasheed K P S/o(L) Mariyumma K P, Porotte, Alakkal House, Padne., Padne Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Mariyumma K P W/o(L) Khalid T K, Porotte, Alakkal House, Padne. who expired on 22-12-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Mariyumma K P. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE



Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Is Hak Kakkadapram	Son	42
2	Rasheed K P	Son	39

No: B4/2315/2022

07-02-2022

Notice is hereby given to all to whom it may be concern that Kadeeja T W/o(L) Udinoor Abdul Muthalib, Thottathil House ,Vadakkeppuram, Padne., Padne Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Udinoor Abdul Muthalib S/o(L) Abdul Kader, Thottathil House ,Vadakkeppuram, Padne. who expired on 20-09-2011 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Udinoor Abdul Muthalib. that it is proposed to issue a legal heirship certificate according to this to the applicant . Kadeeja Minor(s) is/are under the protection of Sl.No 4 in the below list. Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Kadeeja T	Wife	53
2	Mubashirali Muthalib	Son	29
3	Fathimath Soudha	Daughter	22
4	Mis Hab T	Son	17

No: B4/2314/2022

07-02-2022

Notice is hereby given to all to whom it may be concern that Sahira B S W/o(L)K U Abdul Rahman, K C House, Vadakkeppuram, Padne., Padne Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late K U Abdul Rahman S/o(L) C H Abdulkarim. K C House, Vadakkeppuram, Padne. who expired on 21-08-2002 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late K U Abdul Rahman. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Sahira B S	Wife	44



2	Amina Rahman B S	Daughter	25
3	Muhammed Afsal	Son	20

No: B4/2310/2022

07-02-2022

Notice is hereby given to all to whom it may be concern that Sunitha C D/o(L) Prabhavathi C, Perole., Perole Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Prabhavathi C W/o Madhavan Nambiar M, Perole. who expired on 06-08-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Prabhavathi C. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Madhavan Nambiar M	Husband	88
2	Anitha Sreekumar K Nayanar	Daughter	56
3	Sunitha C	Daughter	51

No: B4/2335/2022

07-02-2022

Notice is hereby given to all to whom it may be concern that Smitha N V D/o(L) Appukuttan M, Nellivalappil,Varakkottu Vayal, Pilicode., Pilicode Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Appukuttan M S/o(L) Raman M, Meethale Veedu,Varakkottu Vayal, Pilicode. who expired on 18-04-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Appukuttan M. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Santha N V	Wife	62
2	Smitha N V	Daughter	43



Kasaragod District

Hosdurg Taluk

NOTICE

No: B2-15957/2021

07-02-2022

Notice is hereby given to all to whom it may be concern that Hassan Ahamed S/o(L) Kaichumma, Darul Ammal, Kushal Nagar, Hosdurg Kadappuram, Kanhangad, Hosdurg Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Kaichumma D/o(L) Asyumma, Meenapeese, Kushal Nagar, Hosdurg Kadappuram, Kanhangad, Hosdurg Village who expired on 12-02-1991 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Kaichumma. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Dainabi K	Daughter	66
2	Hassan Ahamed	Son	61
3	Fathima K	Daughter	56
4	Abdulla K	Son	55
5	Muhammed K	Grand Son	40
6	Muneer K	Grand Son	37
7	Shameera K	Grand Daughter	34
8	Fathima K (W/o deceased son Moidu)	Daughter in law	55
9	Faisal K	Grand Son	37
10	Faseela Ubaid	Grand Daughter	36
11	Fazil Moidu K	Grand Son	29

No: B2-19613/2021

07-02-2022

Notice is hereby given to all to whom it may be concern that Sandeep Krishnan I R S/o(L) R Ramakrishna Pillai, Revathi House, Chemmattam Vayal, Kanhangad, Balla P O, Balla Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late R Ramakrishna Pillai S/o(L) Ramaswami Pillai, Revathi House, Chemmattam Vayal, Kanhangad, Balla P O, who expired on 18-11-2017 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late R Ramakrishna Pillai. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any



against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Indira C	Wife	64
2	Anoop Krishnan I R	Son	37
3	Sandeep Krishnan I R	Son	36

No: B2-7924/2021

07-02-2022

Notice is hereby given to all to whom it may be concern that Manoj Kumar A S/o (L) V Ambunhi Pavithram,Alai,Hosdurg,BallaP O,, Balla Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Amboonhi V S/o(L)Chandu V,Pavithram,Alai,Hosdurg,BallaP O, who expired on 05-03-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Amboonhi V. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Shyamala V	Wife	57
2	Manoj Kumar A	Son	37
3	Manjusha A	Daughter	33

No: B2-20428/2021

07-02-2022

Notice is hereby given to all to whom it may be concern that Peethambaran M S/o(L) A Krishnan Nair,Naduvil House,Kannamvayal,P O Pakkam, Panayal Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Krishnan Nair S/o(L) Kunhambu Nair,Naduvil House,Kannamvayal,P O Pakkam,Panayal who expired on 14-03-2002 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Krishnan Nair. that it is proposed to issue a legal heirship certificate according to this to the applicant . K Madhuri (mother) Minor(s) is/are under the protection of Sl.No 11 in the below list. Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.



SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	M Narayani Amma	Wife	86
2	Peethambaran M	Son	59
3	Kumaran Nair	Son	58
4	Omana M	Daughter	52
5	Balachandran Nair M	Son	49
6	Balakrishnan Nair M	Son	48
7	Sasidharan Nambiar M	Son	46
8	Gangadharan M	Son	43
9	Bhaskaran Nambiar Melath	Son	39
10	Sheeba M	Daughter	38
11	K Madhuri (W/o deceased son Narayanan)	Daughter in law	42
12	Navaneeth K(S/o deceased son Narayanan)	Grand Son	14

No: B2-20431/2021

07-02-2022

Notice is hereby given to all to whom it may be concern that K Raman S/o(L) H Kannan,Kaliyadukkam,Periya, Periya Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late H Kannan S/o(L) Chingam,Kaliyadukkam,Periya who expired on 21-08-2000 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late H Kannan. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Karichi K	Daughter	64
2	Raman K	Son	62
3	Krishnan K	Son	58
4	Karthiyayani K	Daughter	55
5	Gopi H	Son	52
6	Madhavi H (W/o deceased son Narayanan)	Daughter in law	68
7	Vasanthi K (D/o deceased son Narayanan)	Grand Daughter	49
8	Ravi K (S/o deceased son Narayanan)	Grand Son	43
9	Ganeshan K (S/o deceased son Narayanan)	Grand Son	40

No: B2-20432/2021

07-02-2022



Notice is hereby given to all to whom it may be concern that Vasanthi P W/o Krishnan P,Karingadukkam, Kalliot,Periya,Periya Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Murchi P W/o(L) Malingan,Karinganadukkam,Kalliot,periya who expired on 21-08-1993 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Murchi P. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Raghavan P	Son	73
2	Balakrishnan P	Son	62
3	Ashokan P	Son	61
4	Vasanthi P	Daughter	58
5	Shyamala P	Grand Daughter	55
6	Muraleedharan P	Grand Son	54
7	Kunhikannan P	Grand Son	51
8	Santha P	Grand Daughter	45
9	Govindan P	Grand Son	44

No: B2-20433/2021

07-02-2022

Notice is hereby given to all to whom it may be concern that Chandrasekharan P S/o (L) Govindan Achary,Meethal Veedu,Koodanam,Periya P O, Periya Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Govindan Achary S/o(L) Alami,Meethal Veedu,Koodanam,Periya P O who expired on 06-11-2013 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Govindan Achary. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Janaki K	Wife	74
2	Nirmala K	Daughter	59
3	Chandrasekharan P	Son	53
4	Karthyayani P	Daughter	50



5	Lakshmi Murugesh	Daughter	43
6	Padmini K	Daughter	43
7	Rohini Govindan	Daughter	31

No: B2-20434/2021

07-02-2022

Notice is hereby given to all to whom it may be concern that Janaki K W/o(L) KrishnanT,Thannithodu House,Kanhiradukkam,Periya, Periya Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Krishnan T S/o(L) Chunnungan,Thannithodu House,Kanhiradukkam,Periya who expired on 29-05-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Krishnan T. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Janaki K	Wife	55
2	Bindu	Daughter	42
3	Vinod Thannithodu	Son	40
4	Vimala K	Daughter	38

No: B2-64/2022

07-02-2022

Notice is hereby given to all to whom it may be concern that Vasanthakumari P W/o(L)Narayanan Kutty NairM K Kuttithadam House,Mylatty P O,Bare, Bare Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Narayanan Kutty Nair M K S/o (L) Chandukkutti Nair,Kuttiithadam House,Mylatty P O,Bare who expired on 10-08-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Narayanan Kutty Nair M K. that it is proposed to issue a legal heirship certificate according to this to the applicant . Vasanthakumari P(mother) Minor(s) is/are under the protection of Sl.No 1 in the below list. Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Vasanthakumari P	Wife	46
2	Navya Narayanan	Daughter	23



3	Naveen Narayanan P	Son	19
4	Nakul Narayanan P	Son	17

No: B2-66/2022

07-02-2022

Notice is hereby given to all to whom it may be concern that Sumangala C D/o(L)Narayanan Nair M,Kettinullil,Mangad,Bare P O,Bare Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Narayanan Nair M S/o(L) E Koman Nair,Kettinullil,Mangad,Bare P O, who expired on 07-03-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Narayanan Nair M. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Sumangala C	Daughter	45

